

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 628 of 2003
(OA 1544 of 1996)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Mr. J. Nath Barman

- VS -

D/o Posts

For the Applicant : Mr. S.K. Halder, Counsel

For the Respondents: Ms. K. Banerjee, Counsel

Date of Order : 11-03-2004

ORDER

MR. NITYANANDA PRUSTY, JM

Heard Mr. Halder, Ld. Counsel for the applicant and Ms. Banerjee, Ld. Counsel for the official respondents.

2. It is submitted by the Ld. Counsel for the applicant that earlier in this O.A. Mr. N. Bhattacharjee, Ld. Counsel was appearing on behalf of the applicant. Since he is ill for a long time, he was not in a position to attend Court. In that view of the matter the O.A. was dismissed on 24-11-2003 for non-appearance of the Ld. Counsel for the applicant or the applicant himself.

3. On hearing Ld. Counsel for both the parties, since there is good ground for recalling the order dated 24-11-2003, the prayer made in the MA is allowed. Order dated 24-11-2003 is recalled and O.A. is restored to its original file and position. MA is disposed of. No costs.

4. O.A. 1544 of 1996 shall appear for hearing on 3-5-2004


Member (J)


Member (A)

DKN